Annexure-6

Name of the corporate debtor: NCR Rail Infrastructure Limited (formerly known as Arshiya Rail Infrastructure Limited); Date of commencement of CIRP: 07th March, 2024; List of creditors as on: 12th March 2025

List of operational creditors (Employees)

(Amount in ₹)

	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				A	Amount of any			
Sl. No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	Amount of contingent claim	mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1		Sunil Sharma	30-Jul-24	2,295,492.00	1,573,511.00	F&F	No	-	1	-	ı	721,981.00	
2		Amardeep Gupta	1-Jul-24	1,694,079.68	920,531.00	F&F	No	-	-	-	-	773,548.68	
		Vinita Gupta	5-Dec-24	870,269.00	870,269.00	F&F	No	-	-	-	-	-	Refer Note 1
	Total			4,859,840.68	3,364,311.00			-	-	-	-	1,495,529.68	

Note:

^{1.} The claim of Vinita Gupta has been received on 5/12/2024 which is after the regulated timeline. So, as per the amended regulations 12 & 13 of the IBC, this claim was placed before the CoC for their recommendation in the 11th CoC meeting held on 16/01/2025. The same was approved by the CoC through e-voting for being included in the list of Creditors. The Resolution Professional is in the process of filing application before the Hon'ble NCLT for condonation of delay of this claim.

^{2.} Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.